

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28<sup>TH</sup> DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.203 OF 2020

PETITIONER:

MIDHUN SURESH M, AGED 31 YEARS, SON OF SURESH M.T,  
ACQUISITION RELATIONSHIP MANAGER, P.F.NO.8354758,  
STATE BANK OF INDIA, WEALTH HUB, CATHOLIC CENTRE,  
ALUVA 683 101., RESIDING AT MANGALATH HOUSE,  
MALAYATTOOR P.O., KALADY,  
ERNAKULAM DISTRICT - 683 587

BY ADV.SRI.B.ASHOK SHENOY

RESPONDENT/RESPONDENTS:

1. STATE BANK OF INDIA, REPRESENTED BY ITS CHAIRMAN,  
CORPORATE CENTRE, 12<sup>TH</sup> FLOOR, STATE BANK BHAVAN,  
MADAME CAMA ROAD, NARIMAN POINT, MUMBAI - 400 021.

2. THE CHIEF GENERAL MANAGER (WEALTH MANAGEMENT),  
STATE BANK OF INDIA, WEALTH MANAGEMENT BUSINESS UNIT,  
CORPORATE CENTRE, 10<sup>TH</sup> FLOOR,  
AIR INDIA BUILDING, NARIMAN POINT, MUMBAI - 400 021.

3. THE DEPUTY GENERAL MANAGER (HIRC),  
STATE BANK OF INDIA, WEALTH MANAGEMENT BUSINESS UNIT,  
CORPORATE CENTRE, 10<sup>TH</sup> FLOOR, AIR INDIA BUILDING,  
NARIMAN POINT, MUMBAI - 400 021.

4. THE ASSISTANT GENERAL MANAGER (HR - LATERAL),  
STATE BANK OF INDIA, WEALTH MANAGEMENT BUSINESS UNIT,  
CORPORATE CENTRE, 10<sup>TH</sup> FLOOR, AIR INDIA BUILDING,  
NARIMAN POINT, MUMBAI - 400 021.

5. THE CIRCLE HEAD, STATE BANK OF INDIA,  
WEALTH MANAGEMENT HUB, TC 9/2136, FIRST FLOOR,

SOUPARNIKA TOWER, SASTHAMANGALAM,  
THIRUVANANTHAPURAM - 695 010.

BY SRI. T.S.SYAMPRESANTH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
28.04.2020, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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W.P(C) TMP NO.203 OF 2020  
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Dated this the 28<sup>th</sup> day of April, 2020

**ORDER**

There shall be an interim stay of Exts.P3 and P19 orders of termination of the petitioner for a period of one month.

Post the writ petition on 28.5.2020.

**BECHU KURIAN THOMAS,  
JUDGE**

CSL

## APPENDIX

### PETITIONERS EXTS:

EXHIBIT-P1: TRUE COPY OF ADVERTISEMENT NO.CRPD/SCO-WM/2015-16/10 DATED 16.3.2016 ISSUED BY 1<sup>ST</sup> RESPONDENT

EXHIBIT-P2: TRUE COPY OF LETTER NO.NB/WM/PN/2016-17/133 DATED 4.7.2016 ISSUED BY 2<sup>ND</sup> RESPONDENT TO PETITIONER

EXHIBIT-P3: TRUE COPY OF TERMINATION NOTICE NO.WMBU/HR/BR/2019-20/991 DATED 27.1.2020 ISSUED BY 2<sup>ND</sup> RESPONDENT TO PETITIONER

EXHIBIT-P4: TRUE COPY OF TERMS AND CONDITIONS OF ENGAGEMENT OF OFFICERS ENGAGED ON CONTRACT BASIS ISSUED BY 1<sup>ST</sup> RESPONDENT

EXHIBIT-P5: TRUE COPY OF LETTER DATED 09.08.2019 ISSUED BY SERVICE MANAGER OF 2<sup>ND</sup> RESPONDENT TO PETITIONER

EXHIBIT-P6: TRUE COPY OF LETTER NO.WMBU/HR/PIPBR/2019-20/368 DATED 25.07.2019 ISSUED BY 2<sup>ND</sup> RESPONDENT TO PETITIONER

EXHIBIT-P7: TRUE COPY OF REPRESENTATION DATED 20.08.2019 SUBMITTED BY PETITIONER TO 5<sup>TH</sup> RESPONDENT

EXHIBIT-P8: TRUE COPY OF LETTER NO.WMBU/HR/OVRK/2019-20/1044 DATED 25.11.2019 ISSUED BY 1<sup>ST</sup> RESPONDENT TO PETITIONER

EXHIBIT-P9: TRUE COPY OF REPRESENTATION DATED 02.12.2019 SUBMITTED BY PETITIONER TO 3<sup>RD</sup> RESPONDENT

EXHIBIT-P10: TRUE COPY OF MEDICAL CERTIFICATE DATED 02.12.2019 ISSUED BY DR.SABINE S, SABINE HOSPITAL & RESEARCH CENTRE PVT. LTD., TO PETITIONER'S WIFE, SILPARAJAN.

EXHIBIT-P11: TRUE COPY OF THE PRINT OF THE EMAIL DATED 5.2.2020 ISSUED BY 4<sup>TH</sup> RESPONDENT TO PETITIONER WITH TRAILING MAILS THEREUNDER

EXHIBIT-P12: TRUE COPY OF REPRESENTATION DATED 14.02.2020  
SUBMITTED BY PETITIONER TO 1<sup>ST</sup> RESPONDENT

EXHIBIT-P13: TRUE COPY OF E-MAIL DATED 15.02.2020 ISSUED BY 4<sup>TH</sup>  
RESPONDENT TO PETITIONER

EXHIBIT-P14: TRUE COPY OF JUDGMENT DATED 23.03.2020 PASSED BY  
THE HIGH COURT OF KERALA IN W.P. (C) 7138 OF 2020

EXHIBIT-P15: TRUE COPY OF REPRESENTATION DATED  
06.04.2020 SUBMITTED BY PETITIONER TO 2<sup>ND</sup> RESPONDENT

EXHIBIT-P16: TRUE COPY OF REPRESENTATION DATED 16.04.2020  
SUBMITTED BY PETITIONER TO 2<sup>ND</sup> RESPONDENT

EXHIBIT-P17: TRUE COPY OF PRINT OUT OF E-MAIL DATED  
18.04.2020 SENT BY PETITIONER TO 2<sup>ND</sup> RESPONDENT ALONG WITH E-MAIL  
DATED 17.04.2020 SENT BY 4<sup>TH</sup> RESPONDENT TO PETITIONER, ATTACHED  
THEREWITH, AS TRAILING MAIL

EXHIBIT-P18: TRUE COPY OF LETTER NO. WMBU/HR/2020-21/BR-50 DATED  
21.04.2020 ISSUED BY 3<sup>RD</sup> RESPONDENT TO PETITIONER

EXHIBIT-P19: TRUE COPY OF ORDER DATED 21.04.2020 PASSED BY 2<sup>ND</sup>  
RESPONDENT ON EXHIBIT P12 REPRESENTATION OF PETITIONER

EXHIBIT-P20: TRUE COPY OF LETTER - D.O.NO.M-11011/08/2020/MEDIA  
DATED 20.3.2020 ISSUED TO ALL EMPLOYERS' ASSOCIATIONS BY JOINT  
SECRETARY TO GOVERNMENT, GOVERNMENT OF INDIA, MINISTRY OF  
LABOUR & EMPLOYMENT, NEW DELHI.

EXHIBIT-P21: TRUE COPY OF LETTER - D.O.NO.M-11011/08/2020/MEDIA  
DATED 20.3.2020 ISSUED TO SECRETARY, DEPARTMENT OF PUBLIC  
ENTERPRISES, CGO COMPLEX, BLOCK NO.14, LODHI ROAD, NEW  
DELHI